

(d) whether any residential accommodation is ensured for such officials before their transfers are ordered; and

(e) if not, whether the authorities concerned propose considering favourably these proposals in order to ameliorate the conditions of such persons and as a gesture of goodwill in the International Year of the handicapped?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) Reserve Bank of India has reported that at present there are four physically handicapped officers in its service.

(b) There is no reservation for physically handicapped persons for the posts of officers in direct recruitment and promotion in Government of India and in Reserve Bank of India.

(c) No, Sir. The posting of all the officers including the physically handicapped depends upon the availability of vacancy at a particular place.

(d) and (e). RBI has reported that officers of the bank including the physically handicapped, on their transfer, are eligible under a set procedure for allotment of flats either in bank's own residential quarters or in flats taken by the bank on lease.

**Overdraft facility sought by Government of Tamil Nadu to Pay Bonus to its Employees**

3560. SHRI N. DENNIS: Will the Minister of FINANCE be pleased to state;

(a) whether Government of Tamil Nadu has sought overdraft facilities to pay off its employees in recent times;

(b) the total overdraft over dues to be collected by Centre from Tamil Nadu State; and

(c) the details of the steps taken to recover the amount?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) No, Sir.

(b) No, Sir.

(b) The overdrafts of the States reflect their daily cash position and vary in magnitude from day to day. These overdrafts disappear when imbalance in the States' account is removed. Tamil Nadu has not been in overdraft and so nothing is due from the State to the Reserve Bank of India.

(c) Does not arise.

**Programmes of Orissa Government for Development of Tourism**

3561. SHRI GIRIDHAR GOMANGO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the schemes and programmes prepared by the Government of Orissa for the development of tourism in that State;

(b) the facilities so far provided for tourist attraction in that State;

(c) the districts where there is tourist spots developed so far;

(d) the schemes planned for Sixth by that State; and

(e) the assistance given by his Ministry for tourism for that State in 1979-80 and 1980-81?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (d). The schemes and programmes prepared during the Sixth Plan 1980-85 are still under finalisation.

(b) and (c). In the Central Sector, the tourist centres are not developed districtwise but on the basis of the potential that the Centre holds to attract tourists. A statement showing the facilities so far provided at various tourist centres in Orissa in the Central Sector is attached.